

(b) the number of years in which the capital outlay on it will be recouped from revenues?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) The cost of the National Defence Academy is being treated as capital expenditure and financed from non-revenue sources. No loans have been specifically raised to finance the project. The fact that the cost of the National Defence Academy is being treated as capital expenditure was stated in the answer that I gave to starred question No. 14 answered in the Rajya Sabha on the 23rd August 1954.

(b) The question of recoupment of cost of the project does not arise.

#### BACKWARD CLASSES COMMISSION'S VISIT TO ANDAMAN AND NICOBAR ISLANDS

\*204. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be pleased to state whether the Backward Classes Commission have visited the Andaman and Nicobar Islands?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): No, Sir.

مولانا ایم-فاروقی : اس بارے میں  
اشیورنس دلیا گیا تھا کہ اس قسم کا  
ڈیلیگیشن جانے والا ہے - کیا کوئی  
ڈیلیگیشن بھیجنے کے بارے میں غور  
کیا جا رہا ہے ؟

†[मौलाना एम० फारुकी : क्या इस बारे  
में कोई एश्योरेस दिलाया गया था कि इस  
किस्म का डेलीगेशन जाने वाला है। क्या  
कोई डेलीगेशन भेजने के बारे में गौर  
किया जा रहा है ?]

SHRI B. N. DATAR: I may point out to the hon. Member that the Backward Classes Commission did not consider it necessary to visit the Andaman Islands because they are contemplating to include all the inhabitants of these islands in the list

Translation in Devnagari.

of Backward Classes in view of the handicaps that they are suffering from. \*

SHRI S. N. MAZUMDAAR: But is it not necessary to see the conditions of these classes, these sections of people, who are intended to be included in the list of Backward Classes, on the spot.

SHRI B. N. DATAR: The Backward Classes Commission must have before them the necessary reports and representations, and ultimately it is a matter for their discretion, and we would not like to interfere with their discretion.

SHRI S. N. MAZUMDAR: It is not a question of interference. The question is whether the Government has any opinion in this matter and whether this opinion was communicated to the Backward Classes Commission.

SHRI B. N. DATAR: The opinion of the Government of India is that the Backward Classes Commission should go into the whole question, and it is entirely for the Backward Classes Commission to visit such parts of India as they consider necessary.

SHRI S. N. DWIVEDY: When is this Commission likely to submit its report?

SHRI B. N. DATAR: It is expected that by the end of this month they would be submitting their report.

#### NUMBER OF SCHOLARSHIPS GRANTED TO OTHER BACKWARD CLASSES IN ASSAM

\*205. SHRIMATI BEDAVATI BURAGOHAIN: Will the Minister for EDUCATION be pleased to refer to page-371 of the Report of the Commissioner for Scheduled Castes and Tribes for 1953 and state:

(a) the number of scholarships which have so far been granted to students of Other Backward Classes in Assam during the current financial year; and

(b) the number of such students from Assam who applied for the same-during the period?

THE PARLIAMENTARY SECRETARY  
TO THE MINISTER FOR EDUCATION (DR.  
K. L. SHRIMALI): (a) 286.

(b) 902.

SHRIMATI BEDAVATI BURAGO-HAIN:  
May I know the total number of applications  
received from the States for scholarships and  
the number of scholarships awarded this year?

DR. K. L. SHRIMALI: I cannot give the list  
Statewise. I am giving the number of  
applications received and scholarships  
awarded in 1954-55 for the whole country.

| <b>Applications<br/>received from<br/>eligible candidates<br/>belonging to</b> | <b>No.</b>    | <b>Scholar-<br/>ships<br/>awarded</b> |
|--|---------------|---------------------------------------|
| <b>Scheduled Castes</b>  | <b>10,359</b> | <b>10,359</b>                         |
| <b>Scheduled Tribes</b>  | <b>2,474</b>  | <b>2,474</b>                          |
| <b>Other Backward<br/>Classes.</b>   | <b>20,761</b> | <b>7,330</b>                          |
| <b>Total applications<br/>received.</b>  |               | <b>33,594</b>                         |
| <b>Total Scholarships<br/>awarded.</b>   |               | <b>20,163</b>                         |

As I said, these applications are for the  
whole country, not for Assam.

SHRIMATI BEDAVATI BURAGO-HAIN:  
May I know, Sir, whether there is any scheme  
with the Government for awarding foreign  
scholarships to backward students for higher  
education?

DR. K. L. SHRIMALI: These are for  
candidates who have passed the Matriculation  
Examination.

SHRI N. PRASADARAO: From the figures  
that were quoted just now it seems that all the  
Scheduled Castes and Scheduled Tribes who  
applied for got the scholarships whereas the  
Backward Classes have got only 1/3rd or 1/4th,  
I mean that only 1/3rd or 1/4th of those who  
applied for got the scholarships. What is the  
reason for this?

DR. K. L. SHRIMALI: We have tried to  
increase the number of scholarships for the  
Backward Classes also. This year all I Class  
men and all women have been given the  
scholarships.

SHRI T. BODRA: May I know if the  
Government is thinking of setting up a special  
Board of Education for the education of  
Scheduled Tribes, Scheduled Castes and  
Backward Classes?

DR. K. L. SHRIMALI: No, Sir, Government  
have no such intention at present.

#### MICA STOCKS

t\*142. SHRI N. PRASADARAO: Will the  
Minister for NATURAL RESOURCES AND  
SCIENTIFIC RESEARCH be pleased to state:

(a) whether the attention of Government  
has been drawn to the fact that large stocks of  
mica ores are lying in Andhra, Bihar and  
Rajasthan; and

(b) if so, whether any steps have been  
taken for the disposal of these stocks?

THE MINISTER IN THE MINISTRY OF  
NATURAL RESOURCES AND SCIENTIFIC  
RESEARCH (SHRI K. D. MALAVIYA) : (a)  
Information regarding stocks of mica lying in  
Andhra, Bihar and Rajasthan has been called  
for from the State Governments and will be  
laid on the Table of the House, when received.

(b) Does not arise at present.

#### FOREIGNERS INVITED TO INDIA UNDER POINT FOUR PROGRAMME

t\*154. MOULAN'A M. FARUQI: Will the  
Minister for FINANCE be pleased to state the  
amount of expenditure incurred on the  
maintenance of the foreign experts appointed  
under the Point Four Programme in 1953 and  
so far in 1954?

tPostponed from the 2nd December 1954.